

HIGH COURT OF CHHATTISGARH, BILASPUR

ENDORSEMENT


Endt.No. 946
III-6-5/16 (JJC-59)

Bilaspur, dated 28 /01/2019

Copy of Notification No. F 11-3/2013/MBV/50, dated 18.01.2019 issued by the Secretary, Government of Chhattisgarh, Department of Women & Child Development, Mantralaya, Mahanadi Bhavan, Atal Nagar, Raipur is forwarded to :-

- (1) Deputy Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R. C. S. Samant, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (14) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (15) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (16) Private Secretary to the Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Registrar (Vigilance/I.&E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (20) The District & Sessions Judge, Raipur for information and necessary action.

- (21) The Additional Registrar (D.E. & E./Judicial /Admn. /Classification / Civil /Criminal/O/o R.G./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur *for information.*
- (22) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur *for information.*
- (23) Secretary, High Court Legal Services Committee, Bilaspur *for information.*
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur *for information.*
- (25) All Additional Registrar (Ministerial), High Court of Chhattisgarh, Bilaspur *for information.*
- (26) Shri Vivek Netam, JMFC, Rajim *for information and compliance.*
- (27) Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (28) Deputy Registrar, Confidential, High Court of Chhattisgarh, Bilaspur *for information.*
- (29) In-charge, NIC High Court, Computer Cell, High Court of Chhattisgarh, Bilaspur, with a direction to upload this Endorsement in the official web-site of this High Court.
- (30) Section Officer/In-charge, Confidential/Checker/Civil/Criminal/ Writ/ Juvenile Justice Cell, High Court of Chhattisgarh, Bilaspur *for information.*


28.1.2019

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Government of Chhattisgarh
Women and Child Development Department
Mantralaya Mahanadi Bhavan, Atal Nagar, Raipur

NOTIFICATION

Raipur Dated: 18.01.2019

No. F 11-3/2013/MBV/50... In exercise of the powers conferred by the sub section (1) and (2) of the section 4 of the Juvenile Justice (Care and Protection of Children) Act 2015, the State Government hereby reconstitutes the Juvenile Justice Boards by notifying Chairman (Principal Magistrate), mentioned in the column 4 as chairperson and Social worker/workers duly selected by the State level selection committee as members for the area mentioned in the column no. 3

S.No.	Name of the Juvenile Justice Board	Area/Revenue Dist.	Name of the Chairman (Principal Magistrate) of the Juvenile Justice Board
1	2	3	4
1	Gariyaband	Gariyaband	Shri Vivek Netam, JMFC Rajim

By order and in the name of the
Governor of Chhattisgarh

(Dr. M. Geetha)
Secretary

Govt. of Chhattisgarh
Department Of Women and Child Development

Endos. No. F 11-3/2013/MBV/50...

Raipur, Dated 18.01.2019